

**Central Administrative Tribunal
Principal Bench, New Delhi.**

CP-356/2016 in OA-2/2016 MA-824/2016 With CP-357/2016 in OA-201/2016 MA-1000/2016	CP-359/2016 in OA-244/2016 MA-1216/2016 CP-360/2016 in OA-548/2016 MA-525/2016
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**CP-358/2016 in
OA-4/2016
MA-826/2016**

New Delhi this the 5th day of September, 2016.

**Hon'ble Mr. Justice L.N. Mittal, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

CP-356/2016 in OA-2/2016, MA-824/2016

1. Pardeep Kumar
S/o Sh. Rajbir Sharma
R/o VPO Saidpur, Tehsil-Kharkhoda,
Distt. Sonapat (Haryana).
(Age about 28 years)
2. Manish
S/o Sh. Ramphal
R/o V – Kharanti, Teh. – Julana,
Distt. Jind (Haryana) 126 102.
Aged about 23 years
3. Rajbir
S/o Sh. Darya Singh
R/o VPO Tumbaheri
Teh. & Distt. – Jhajjar
Haryana-124109.
(Age about 24 years)
4. Harish
S/o Sh. Rewat
R/o Vill- Fatehpuri, Teh. & Distt. – Jhajjar,
Haryana – 124 109.
Aged about 28 years
5. Neeraj Kumar

- S/o Sh. Naresh Kumar
R/o V.P.O. Diwana, Teh.-Tohana,
Distt. Fatehabad (Haryana)-125106
(Age about 24 years)
6. Sunil Kumar
S/o Sh. Jagdish Chander
R/o VPO Atawla, Distt. Panipat,
Haryana-132113
(Age about 28 years)
7. Reena Davi
D/o Sh. Jai Bhawan
R/o Vill. Anchera Khurd, Teh. Safidan,
Distt. Jind -126112
(Age about 26 years)
8. Suman Devi
W/o Sh. Uttam Kumar
R/o Gali No. 1, Maya Puri, Kakroi Road,
Sonapat (131 001) Haryana
Aged about 27 years
9. Deepika Madan
D/o Sh. Harish Kumar Madan
R/o H.No. 845/17 A New Braham Colony,
Sonapat, (Haryana)
Aged about 25 years
10. Satyender
S/o Sh. Ram Niwas
R/o Vill. Berli Khurd, P.O. Musepur,
Distt. & Teh. Rewari (Haryana)-123401
(Age about 24 years)
11. Raman
S/o Sh. Gopi Chand
R/o AR-65 Arjun Nagar, Rewari
Haryana - 123401
(Age about 25 years)
12. Pankaj Soni
S/o Sh. Ramesh Kumar
R/o Vill. – Guriani, Tehsil – Kosli,
Distt. – Rewari (Haryana) – 123 301
Aged about 20 years

13. Ravi Dalal
S/o Sh. Sukhbir Singh
R/o VPO Mandohti PANA, Pacosiya
Distt. Jhajjar, Teh. Bahadurgarh-124506
(Age about 27 years)
14. Takdir
S/o Sh. Chand Singh
R/o VPO Dighal Pana-Mundan,
Tehsil-Beri, Distt. Jhajjar-124107
(Age about 28 years)
15. Amit Kumar
S/o Sh. Rajpal
R/o VPO Kheri Damkan,
Tehsil-Gohana, Distt. Sonapat,
Haryana-131301
(Age about 28 years)
16. Subhash Chand
S/o Sh. Ram Kala
R/o Vill. Sega P.O. Narar,
Teh./Distt. Kaithal, Haryana
(Age about 36 years)
17. Monu
S/o Sh. Amar Singh,
R/o VPO Mohana,
Distt. Sonapat, Haryana-131001.
(Aged about 23 years)
18. Pardeep
S/o Sh. Umed Singh
R/o Vill-Bahu Jamal Pur,
P.O.-Gaddi Kheri
Distt. & Teh. – Rohtak, Haryana-124001
(Age about 25 years)
19. Jogender Singh
S/o Sh. Suraj Mal
R/o VPO Chimni, Teh. Beri,
Distt. Jhajjar-124 412
(Age about 27 years)
20. Amarjeet

- S/o Sh. Raj Singh
R/o W. No. 6, Goyat Pana, Meham,
Distt. – Rohtak (Haryana) – 124 112
Aged about 23 years
21. Dimple Verma
D/o Sh. Babu Lal Verma
R/o V.P.O. Beri, Pana Chulyan, Sraffoo Wali Gali,
Near Market, Distt. Jhajjar, Haryana
Aged about 23 years
22. Manjit
S/o Sh. Umed Singh
R/o VPO Dhanana II,
Distt. & Tehsil Bhiwani,
State Haryana-127031
(Age about 23 years)
23. Vikash Jakhar
S/o Sh. Ram Kumar
R/o VPO Sundrehti,
Teh. Matanhail, Distt. Jhajjar
Haryana-124106
(Age about 22 years)
24. Tilak Raj
S/o Sh. Chand Singh
R/o V.P.O. Bhainsru Khurd, Rohtak,
Haryana – 124 501
Aged about 26 years
25. Hanuman Singh
S/o Sh. Dharam Chand
R/o Vill. Malra Sarai, P.O. Lawan,
Distt. Mohindergarh, Haryana – 123 029
Aged about 29 years
26. Sunil
S/o Sh. Ramesh
R/o H.No. 553, VPO – Kurar,
Distt. – Sonapat, Haryana – 131 001
Aged about 24 years
27. Ishwar Singh
S/o Sh. Mahabir Parsad
R/o Vill. – Jhundsiria, P.O.- Patli Station,

Teh. – F. Nagar, Distt – Gurgaon (Haryana) – 122 506
Aged about 31 years

28. Hariom
S/o Sh. Sat Prakash
R/o Vill. Assawarpur, P.O. Rai,
Distt. Sonipat-131029
(Age about 23 years)
29. Sumit
S/o Sh. Surender
R/o VPO Bahu Akbar Pur,
Distt. Rohtak, State-Haryana
(Age about 22 years)
30. Parveen Kumar,
S/o Sh. Shamsheer Singh,
R/o VPO Sunarian Kalan, The. Rohtak,
Distt. Rohtak (Haryana) 124 001
(Aged about 28 years) Applicants

(through Sh. Ajesh Luthra, Advocate)

Versus

1. Sh. S.K. Sinha,
Secretary,
Union of India,
Ministry of Communications & Information
Technology, Department of Posts,
Dak Bhawan, Sansad Marg, New Delhi.
2. Kaveri Banerjee,
The Director General of Postal Service,
Department of Posts (Recruitment Division),
Dak Bhawan, Sansad Marg,
New Delhi.
3. Sh. Sadhu Ram Sharma,
The Superintendent of Post Offices,
Bhiwani Division,
Bhiwani-127 021.
4. Sh. R.C. Meena,
The Superintendent of Post Offices,
Gurgaon Division,
Gurgaon-122 016.

5. Sh. Sukhdev Raj Singh,
The Chief Postmaster General,
Haryana Circle, Ambala-133 001.
6. Sh. R.D. Shallu,
The Superintendent, Railway Mail Service,
HR Division, Ambala-133 001.
7. Sh. Raman Sharma,
The Senior Superintendent of Post Offices,
Karnal Division, Karnal-132 001.
8. Sh. Naresh Singh,
The Superintendent of Post Offices,
Faridabad Division, Faridabad-121 001.
9. Sh. Devender Kumar,
The Senior Superintendent of Post Offices,
Rohtak Division, Rohtak-124 001.
10. Sh. Nitin Sharma,
The Superintendent of Post Offices,
Hissar Division, Hissar-125 001.
11. Sh. Ashok Singh,
The Superintendent of Post Offices,
Kurushetra Division,
Kurushetra-136 118.
12. Sh. Ram Shah Singh,
The Superintendent of Post Offices,
Sonepat Division, Sonepat-131 001. Respondents

(through Dr. Ch. Shamsuddin Khan, Advocate)

CP-360/2016 in OA-548/2016, MA-525/2016

1. Devender Pratap Singh
S/o Sh. Umrao Singh
R/o 221/23, Padam Nagar,
Gali No. 09, Kishan Ganj, Delhi-110007
2. Vijay Kumar
S/o Sh. Madan Lal
R/o Gali No.01, House No.-8
Block-A, Keshav Nagar,

Inbrahimpur, Delhi-36
(Aged about 24 years)

(through Sh. Ajesh Luthra, Advocate)

Versus

1. Sh. S.K. Sinha,
Secretary, Union of India,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Sh. Kaveri Banerjee,
The Director General of Postal Services,
Department of Posts (Recruitment Division)
Dak Bhawan, Sansad Marg, New Delhi.
3. Sh. Sadhu Ram Sharma,
The superintendent of Post Offices,
Division, Gopeshwar-246401. Respondents

(through Sh. Deepak Bhardwaj, Advocate)

CP-358/2016 in OA-4/2016, MA-826/2016

1. Amit Rathee
S/o Sh. Mahender Singh
R/o H.No. – 667/25, Bhagwan Nagar,
Rohtak Road, Jind – 126102 (Haryana)
Aged about 24 years
2. Sumit
S/o Sh. Dharampal
R/o V.P.O. Kheri Sadh, Distt. – Rohtak
State – Haryana, Pin Code – 124 001
Aged about 26 years
3. Bir Singh Yadav
S/o Sh. Laxman Singh
R/o VPO – Kharkada (Akoda),
Teh. & Distt – Mahendergarh (Haryana) 123 029
Aged about 25 years
4. Deepak,
S/o Sh. Prem Singh,

R/o VPO-Samchana Teh.-Sampla,
Distt.-Rohtak (Haryana) 124 404
(Aged about 23 years)

5. Naresh

S/o Sh. Subhash Chander,
R/o V.P.O. Narnaund, Distt. Hisar,
Teh. Narnaund, Ward No. - 04
Aged about 21 years

6. Shri Krishan

S/o Sh. Bijender Singh
R/o V.P.O. Bhainsru Khurd, Teh: Sampla,
Dist.: Rohtak (Haryana) Pin Code-124 501
Aged about 27 years

7. Amit Kumar

S/o Sh. Suresh Kumar
R/o Vill. Bhanwar, P.O.-Khubru, Teh: – Ganaur,
Distt. Sonapat (Haryana) Pin- 131 101
Aged about 22 years

8. Ashok Kumar

S/o Sh. Braham Singh
R/o V.P.O. Rohad, Distt. – Jhajjar,
Teh. Bahadurgarh (Haryana) 124 501
Aged about 27 years

9. Shamsheer Singh

S/o Sh. Parkash
R/o V.P.O. Khatkar, Teh. Narwana,
Distt. Jind – 126 116 (Haryana)
Aged about 26 years

10. Jeetesh Sharma

S/o Sh. Shyam Sunder Sharma
R/o V.P.O. – Kharak Kalan, Pana,
Biderwan, Near Shiva High School,
Distt. Bhiwani, Pin Code – 1271 14 (Haryana)
Aged about 25 years

11. Rohit Kumar

S/o Sh. Shri Chand
R/o VPO – Majra Sheoraj, Teh. & Distt. – Rewari
(Haryana) Pin Code – 123 401
Aged about 29 years

12. Hitesh Kumar
S/o Sh. Rajender Singh
R/o 659/5, Vishal Nagar Near New Bus Stand,
Rohtak – 124 001
Aged about 20 years
13. Umed Singh
S/o Sh. Jai Bhagwan
R/o V.P.O. Ahmedpur Majra, Tehsil – Gohana,
Distt.- Sonipat 131 301
Aged about 28 years
14. Naresh Kumar
S/o Sh. Maha Singh
R/o 726/31, Sastri Colony, Gali No. – 1 Gohana Road,
Sonipat – 131 301
Aged about 27 years
15. Naresh Kumar
S/o Sh. Ramdhari
R/o V.P.O. Bainsi, Teh. Meham,
Distt. Rohtak- 124 514
Aged about 30 years
16. Sandeep Kumar,
S/o Sh. Birender Singh,
R/o Vill.- Seka, Post – Mandhana, Teh. – Narnaul,
Distt. – Mohinder Garh, Haryana
Aged about 24 years
17. Sunil
S/o Sh. Dharpal Singh
R/o V.P.O. Silana, Dist. Sonapat,
Teh. Kharkhoda, (H.R.) 131 408
Aged about 31 years
18. Vijay Kumar
S/o Sh. Jai Singh
R/o V.P.O. Budha Khera Lather,
Teh. Julana, Distt. – Jind, 126 101 (HR.)
Aged about 27 years
19. Hari Parkash
S/o Sh. Jagdish
R/o H.No. 662/21, Shastri Colony,

Near J.K.R. School,
Gohana-Sonepat – 131 301
Aged about 29 years

20.Mohan

S/o Sh. Ved Prakash
R/o VPO – Dhigawa Mandi, Teh. – Loharu,
Distt. – Bhiwani (Haryana) 127 201
Aged about 21 years

21.Sandeep Kumar

S/o Sh. Sheokaran
R/o V.P.O. Gurera, Teh. Siwani Mandi,
Distt. – Bhiwani, Haryana Pin – 127 046
Aged about 27 years

.... Applicants

(through Sh. Ajesh Luthra, Advocate)

Versus

1. Sh. S.K. Sinha,
Secretary,
Union of India,
Ministry of Communications & Information
Technology, Department of Posts,
Dak Bhawan, Sansad Marg, New Delhi.
2. Kaveri Banerjee,
The Director General of Postal Service,
Department of Posts (Recruitment Division),
Dak Bhawan, Sansad Marg,
New Delhi.
3. Sh. Sadhu Ram Sharma,
The Superintendent, RMS D. Division, Post Office,
Compound Nanakpura, New Delhi-110021. ...Respondents

(through Sh. Dr. Ch. Shamsuddin Khan, advocate)

CP-359/16 in OA-244/2016, MA-1216/16

1. Pramod S/o Roshan Lal,
R/o E-95, Yadav Nagar, Samaypur
North Delhi, Delhi-110042

2. Dinesh Sharma, S/o Karan Singh,
R/o E-95, Yadav Nagar, Samaypur
North Delhi, Delhi -110042
3. Anil S/o Ramphal,
R/o VPO-Sisana-I Pana Pullan,
Tehsil-Kharkhoda,
Sonapat, Haryana
4. Pradeep Kumar S/o Satyanarayan,
R/o VPO-Sisana-I, Pana Pullan,
Tehsil-Kharkhoda,
Sonapat, Haryana
5. Gaurav Dahiya S/o Ram Prasad
R/o VPO-Barona,
Tehsil-Kharkhoda,
Sonapat, Haryana
6. Surender S/o Anoop Singh,
R/o VPO-Bahu Jamal Pur,
Tehsil-Rohtak, Near Chopal,
Rohtak-124001, Haryana
7. Tarun S/o Desh Raj,
R/o H.No- B-185/11-12
Swaroop Nagar, North Delhi,
Delhi-110042
8. Chander Jeet Yadav
S/o Sohan Lal Yadav,
R/o H.No. 269, Near Hariom Dairy
Gali-9, Sasmaypur,
North Delh, Delhi-110042
9. Kuldeep Yadav S/o Ranbir Singh Yadav,
R/o H.No. 269, Near Harim Dairy
Samaypur, North Delhi
Delhi -110042
10. Gaurav Yadav S/o Rajesh Kumar Yadav
R/o 18/2, Railway Road,
Samaypur, Delhi -110042
11. Sonu Pal S/o Suraj Bhan,
R/o Vill –Mujam Nagar,
PO-Farmana, Tehsil –Kharkhoda,
Sonapat, Haryana
12. Parveen S/o Kuldeep Singh,
R/o F-3/Rana Park, Sirsapur,
North Delhi, Delhi-110042

13. Rakesh Khatri S/o Dharamvir Singh,
R/o H.No. 71, Shivpuri
Samaypur, Delhi-110042
14. Amit Kumar S/o Mahavir,
R/o 154/9, Gali No.7,
Jeeva Park, Sirsapur
North Delhi, Delhi-110042
15. Rohit S/o Ramesh Kumar,
R/o 164 Bairagi Mohalla,
Village –Ghora
Delhi-110039
16. Nand Kishore Shah S/o Krishna Nand Shah
R/o B-29, Rana Park,
Sirsapur, Delhi-110042.
17. Manish Jha S/o Sudhist Jha,
R/o E-116, Yadav Nagar,
Samaypur, North Delhi.
18. Ankit S/o Suresh Kumar,
R/o Vill-Jaffarpur, PO-Ghari Jhangra,
Tehsil-Ganaur, Sonipat-Haryana ... Applicants

(through Sh. Ajesh Luthra, advocate)

Versus

1. S.K. Sinha, Secretary/Director General of Postal Service
Ministry of Communications &
Information Technology,
Department of Posts, Dak Bhawan,
Sansad Marg, New Delhi.
2. D.S. Rana, Superintendent of Post Offices,
RMS "DN" Division
Dehradun (Uttarakhand) – 248001
3. S.K. Kandwal, Superintendent of Post Offices,
Almora Division
Almora-263601
4. G.D. Arya, The Superintendent of Post Offices,
Tehri Division,
New Tehri -249001
5. D.S. Rana, The Office of Chief Postmaster General
Uttarakhand Circle,
Dehradun -248001
6. G.C. Bhatt, Superintendent of Post Offices

Pithoragarh Division
Pithoragarh -262501.

7. G.D, Arya, Superintendent of Post Offices
Pauri Division,
Pauri-264001
8. T.R. Arya, Superintendent of Post Offices
Nanital Division,
Nanital-236001
9. D.S. Rana, Superintendent of Post Offices
Dehradun Division
Dehradun-2480014

... Respondents

(through Dr. Ch. Shamsuddin Khan, advocate)

CP-357/2016 in OA No. 201/2016, MA No. 1000/2016

1. Anuj Kumar age-30
S/o Shri Dharamvir
R/o Post Sikandepur
Muzaffar Nagar-251306 (UP)
2. Rahul, age -20
S/o Shri Satyapal Singh
R/o Vill & Post Norajpur Gurjar
Baghpat-250601 (UP)
3. Devika, age-27
D/o Shri Tejpal
R/o Vill & Post Rehmatpur
Jansath, Muzaffarnagar, 251 308 (UP).
4. Ankit Kumar, age-23
S/o Shri Satyapal Singh
R/o Kayampur, Post Sujra
District Baghpat (UP)
5. Vikas Kumar, age-23
S/o Shri Satyapal Singh
R/o Vill & Post Norajpur Gurjar
Baghpat-250601 (UP).
6. Ajay Kumar, age 28
S/o Shri Sukhbir Singh
R/o Vill & Post Norajpur Gurjar
District Baghpat – 250601 (UP)
7. Vishwa Kumar, age 23
S/o Shri Ashok Kumar
R/o Vill & Post Norajpur Gurjar
Baghpat – 250601 (UP).

8. Gaurav Kumar, age-22
S/o Shri Dharamvir Singh
R/o Vill & Post Norajpur Gurjar
Baghpat – 250601 (UP).

9. Vipin Kumar, age-27
S/o Shri Shyam Singh
R/o Mohalla Tanda-Mazra

.... Applicants

(through Sh. Ajesh Luthra, advocate)

Versus

1. Sh. S.K. Sinha,
Secretary, Union of India,
Ministry of Communications &
Information Technology,
Department of Posts, Dak Bhawan,
Sansad Marg, New Delhi.

2. Kaveri Banerjee,
The Director General of Postal Service,
Department of Posts (Recruitment Division),
Dak Bhawan, Sansad Marg, New Delhi

3. Sadhu Ram Sharma,
Senior Superintendent,
Department of Posts
Ministry of Communication of IT
City Division,
Ahmedabad -380009

4. R.C. Meena,
Senior Superintendent
Department of Posts
Ministry of Communication of IT
Surendernagar Division
Surender Nagar -363002
Gujarat

5. Sukhdev Raj Singh,
Senior Superintendent
Department of Posts
Ministry of Communication of IT
Gandhi Nagar Division
Gandhi Nagar -382010
Gujarat.

6. R.D. Shallu,
Senior Superintendent
Department of Posts
Ministry of Communication of IT
Rajkot Division
Rajkot-360001, Gujarat.

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Respondents

(through Dr. Shamshuddin Khan, advocate)

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the alleged contemnors has submitted that in the aforementioned OAs, on 08.04.2016, the following order was passed by this Tribunal:-

“Learned counsel argued that these cases were squarely covered by the aforesaid judgment of the Tribunal and the applicants herein deserved the same benefits as have been granted to the applicants in OA 478/2015. Learned counsel for the respondents also agree that these cases were squarely covered by the aforesaid judgment. Accordingly, we direct the applicants of these cases shall also be granted the same benefits as have been extended to the applicants in OA No. 478/2015. OAs are accordingly disposed of. The CPs and MAs also stand disposed of in view of disposal of the OAs.”

2. He has submitted that the judgment in OA No. 478/2015 of the Ahmedabad Bench of this Tribunal has been set aside by Hon'ble High Court of Gujarat. Further the respondents have also challenged the judgment dated 08.04.2016 in OA No. 4718/2016 and other connected matters before Hon'ble High Court of Delhi vide WP(C) No. 193522 on 06.08.2016 which is likely to be listed shortly.

3. In view of the aforesaid submissions, these CPs are closed. Notices issued to the alleged contemnors are discharged. However, the applicants are at liberty to revive the same in case the order of this Tribunal survives after decision in the Writ Petition filed before Hon'ble High Court of Delhi.

(Shekhar Agarwal)
Member (A)

(L. N. Mittal)
Member (J)

/Vinita/